IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

(IB)-26(ND)/2018

IN THE MATTER OF:

Ravinder Kumar Pathela APPLICANT / PETITIONER

Vs

M/s. Alomond Infrabuild Pvt. Ltd. RESPONDENT

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):- Mr. Ankit Khurana & Ms. Shaurya Sharma,

Advocates

For the Respondent(s):-

ORDER

For order, see (IB)-51(PB)/2017.